GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:1229 ANSWERED ON:08.08.2011 RE-STRUCTURING OF NHAI Aaron Rashid Shri J.M.;Bhadana Shri Avtar Singh;Bhagora Shri Tarachand;Meena Shri Raghuvir Singh;Rajukhedi Shri Gajendra Singh;Reddy Shri Anantha Venkatarami;Sugumar Shri K.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government proposes to re-structure National Highways Authority of India (NHAI) with a view to making the country's roads and Highways Development Programme more efficient;

(b) if so, the details thereof;

(c) whether the Government also proposes to bring specialists from the private sector in this connection;

(d) if so, the details thereof;

(e) whether the Government is considering to amend the rules in this regard; and

(f) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) & (b) Yes, Madam. To enhance the capacity of the Authority and to allow induction of professionals in the field of finance and management, approval of the Cabinet has been sought to amend the National Highways Authority of India Act, 1988 to increase the number of full-time members from five to six, part-time members from four to six and to sanction additional six posts of Chief General Manager (Technical).

(c) & (d) Yes, Madam. Proposal is under consideration of the Government.

(e) & (f) Yes Madam. Action has been initiated to amend the Recruitment Regulations in consultation with the Ministry of Law & Justice.